



\$~R-1, 4, 6, 7, 8, 9, 9A & 9B

*IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P. (C) No. 13392/2009

HEMINDER KUMARI Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

DEPUTY COMMISSIONER OF INCOME TAX
..... Respondent
Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 13812/2009

JAGAT SINGH Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX
..... Respondent
Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 6837/2010

HEMINDER KUMARI Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,



Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX

..... Respondent

Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 6843/2010

JAGAT SINGH

..... Petitioner

Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

DEPUTY COMMISSIONER OF INCOME TAX

..... Respondent

Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 8243/2010

K. NATWAR SINGH

..... Petitioner

Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX

..... Respondent

Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 6344/2011



K. NATWAR SINGH Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX
..... Respondent
Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 8848/2011

JAGAT SINGH Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX
..... Respondent
Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

W.P. (C) No. 8965/2011

HEMINDER KIMARI Petitioner
Through Mr. C.S. Aggarwal, Sr.
Advocate with Mr. Prakash Kumar,
Advocate.

versus

ASSISTANT COMMISSIONER OF INCOME TAX
..... Respondent



Through Mr. A. S. Chandhiok, ASG with
Mr. Ritesh Kumar, Mr. Piyush Sanghi &
Mr. Siddharth Tyagi, Advocates.

CORAM:
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE R.V.EASWAR

ORDER
% **17.04.2012**

Mr. C.S. Aggarwal, learned Sr. Advocate on instructions from Mr. Prakash Kumar, Advocate seeks permission to withdraw the present writ petitions with liberty to raise the issues/contentions in the writ petitions, if required in the appellate proceedings. Mr. A.S. Chandhiok, learned Additional Solicitor General appearing for the Revenue states that he has no objection.

The writ petitions are accordingly dismissed as withdrawn with liberty as prayed for.

The interim order is vacated.

SANJIV KHANNA, J.

R.V. EASWAR, J.

APRIL 17, 2012
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